

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.543
TO BE ANSWERED ON 5th February, 2020

FIELD FIRING RANGE

543. SHRI RAHUL KASWAN:

Will the Minister of DEFENCE be pleased to state:

- (a) number of field firing ranges in the country at present;
- (b) the criteria prescribed by the Government for setting up of new field firing ranges;
- (c) whether there is need for setting up more firing ranges;
- (d) if so, the details thereof, location-wise;
- (e) whether the Government has received proposals for setting up of more field firing ranges by the Army in any district of Rajasthan; and
- (f) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

- (a) There are 52 Field Firing Ranges (FFRs) with the Army.
- (b) Criteria for setting up of new firing range are as under:-
 - (i) Training and operational requirements of the Field Formations.
 - (ii) Dependency of troops on the Field Firing Range.
 - (iii) Availability of land to satisfy the danger area template for the weapon system(s) envisaged to be fired.

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(iv) Availability of good road and rail communication network.

(v) Economically viable justification of acquiring a Field Range in the vicinity of the cantonments.

(c) & (d): The requirement of setting up firing ranges is to cater for induction of new equipment as and when inducted into Service. The same is worked out as per the capability development plan.

(e) No, Sir.

(f) Not applicable.
